

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

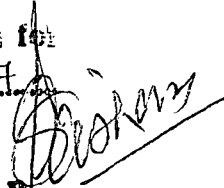
Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
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18/12/96

Mr. M. S. Shekhawat, Counsel for the Applicant

Register put up in Court for admission on 14/01/97



REGISTRAR
C.A.T. JODHPUR

14.1.97

Sh. P. Goswami, Counsel for the Applicant

Part II and III destroyed in my presence on 21/1/03 under the supervision of section officer (I) as per order dated 1/3/03

Section officer (Records)

D. B. not formed put up for admission / direction / hearing on 22.1.97.


Jem
Court Master

22.1.97

Sh. Yogeshwar Singh, counsel for the applicant

Heard. The counsel for the applicant prays for permission to withdraw the OA. Permission to withdraw the OA is granted.

The OA stands dismissed as having been withdrawn.


(Gopal Krishna)
Pm. Member

Gopal Krishna
(गोपाल कृष्णा)
उपाध्यक्ष
Vice Chairman

M/S
27/10/97
Copy of order sent to vide no. 36/1036
Reg. dt. 24/11/97
Response to 30
28.1.97